NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/109/(IB)/2017

NAME OF THE PETITIONER(S)

: MOHAN BREWERIES & DISTILLERIES LTD

NAME OF THE RESPONDENT(S)

: IMPERIAL SPIRITS & WINE PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

MBDL

J+ Prollep for

P. SAPAVANA SerMIYAN Debilion coursel

ORDER

Counsel for Petitioner present. No representation on behalf of Respondent. However communication has been sent to the Registry stating that due to VIP movement, flight is delayed. However, it is made clear that the memo of compromise will be filed in the Registry today. Matter is adjourned with the direction to the Registry that if any Memo of compromise is filed, the same may be placed on record. Put up on 31.07.2017 at 10.30 A.M.

(sipapergen. (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)

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